

**STATEMENT-II***List of Pesticides Banned*

S.No.	Name of the Pesticide
1.	Calcium Cyanide
2.	Copper Acetoarsenite
3.	Dibromochloropropane (DBCP)
4.	Endrin
5.	Ethyl Mercury Chloride
6.	Ethyl Parathion
7.	Menazon
8.	Nizotine Sulphate
9.	Nitrofen
10.	Paraquate dimethyl sulphate
11.	Pentachloro nitrobenzene (PCNB)
12.	Pentachlorophenol (PCP)
13.	Phenyl Mercury Acetate (PMA)
14.	Sodium Methane arsonate (MSMA)
15.	Tetradifon
16.	Toxaphene

**National Pharmaceutical Pricing Authority**

138 SHRI RAMESH CHENNITHALA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether prices of a number of essential life saving drugs have increased phenomenally;

(b) if so, the facts in this regard; and

(c) the measures taken by the Government to check such increase?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) to (c). Like in other commodities, some price increase in the cases of medicines is inevitable. However, studies conducted from time to time do not indicate any general phenomenal price increase.

In the case of price controlled medicines, the prices are fixed as per the provisions of DPCO '95. In the case of medicines outside price control, if abnormal increases are noticed, the matter is taken up with the concerned manufacturer for justification of the same.

**Import of Urea**

139 SHRI RUPCHAND PAL .  
SHRI ANIL BASU

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether either Hindustan Fertilizers Corporation Ltd. or National Fertilizers Ltd. act as

canalising agent for the import of urea for agricultural purpose;

(b) names of the urea importing companies and the quantity of urea imported by each of these companies through either NFL or HFCL during each of the last three years;

(c) whether any complaint has been received regarding quality of urea imported for the agriculture through canalising agent HFCL; and

(d) if so, the steps taken in respect of the same?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) and (b). The following agencies are authorised to import urea on Government account

(i) M/s. MMTC Limited;

(ii) M/s. Pyrites, Phosphates and Chemicals Ltd. (PPCL);

(iii) M/s. National Fertilizers Ltd. (NFL);

(iv) M/s. State Trading Corporation Ltd. (STC), and

(v) M/s. Indian Potash Ltd. (IPL);

The quantities of urea imported by them during the last three years are as under :

Name of Agency	(Qty. in lakh tonnes)		
	1993-94	1994-95	1995-96
MMTC	27.83	28.70	26.03
PPCL	-	-	3.85
NFL	-	-	3.35
STC	-	-	3.09
IPL	-	-	1.50

(c) No, Sir.

(d) Doesn't arise.

**Prices of Tuberculosis Drugs**

140. SHRIMATI JAYAWANTI MEHTA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state .

(a) the price of each drug for the treatment of tuberculosis in 1990, 1992, 1994 and at present.

(b) the reasons for exorbitant rise in price alongwith the name of the authority sanctioning the increase; and

(c) the steps being taken to curtail their prices and bringing them to the level of prices before the issue of DPCO, 1987?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) To the extent information is available, a Statement is enclosed.

(b) and (c). With the introduction of DPCO, 1995, only Rifampicin and Streptomycin remain under price control and the price of these drugs have not been changed since 12.6.95 and 6.10.95 respectively. The Associations of Pharmaceutical Industry have been advised to caution their members to exercise restraint and self discipline in respect of prices of medicines which have gone out of price control and ensure that their prices are not raised unreasonably.

#### STATEMENT

S No	Name of the Anti TB Drug	Price Notified (Rs /Kg)	Date of Notification	Latest available current selling price (Rs/Kg)
1	2	3	4	5
1	Ethambutol	1144 00	29 7 1992	
		1028 00	4 8 1992	
		995 00	13 6 1993	1300 00
		1101 00	28 7 1993	(March, 1996)
2	Isoniazid (INH)	358 00	24 2 1992	378 00
		378 00	14 5 1993	(April, 1995)
3	Sodium PAS	166 00	27 6 1990	Not available
		248 00	1 9 1993	
4	Pyrazinamide	1579 00	17 6 1993	1825 00
		1679 00	25 11 1993	(April, 1995)
5	Streptomycin Sulphate	1154 00	6 9 1990	
		1392 00	7 5 1992	As per latest
		1457 00	6 7 1992	Notified
		1854 00	23 11 1992	price
		1810 00	8 9 1994	
		1963 00	6 10 1995	
6	Refampicin	4946 00	24 1 1992	As per latest
		5795 00	4 8 1992	Notified price
		5220 00	12 6 1995	

[Translation]

#### LPG Connections

141 SHRI GIRDHARI LAL BHARGAVA Will the PRIME MINISTER be pleased to state :

(a) the number of persons registered for LPG connections in Jaipur city during 1988,

(b) the number of persons out of them provided gas connections so far,

(c) the number of persons registered for LPG connections after 1988;

(d) whether the Government are considering to enhance the LPG quota for Jaipur; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T R BAALU) : (a) As per the decision of the District Civil Supplies Department, a one-time registration of 81580 persons for new LPG connections was carried out during 1988

(b) Out of 81580 persons, intimation letter for availing new connection were sent to 58265 person as on 30.6.1996.

(c) As on 31.5.1996, 142429 persons have registered for new LPG connection in Jaipur City from 1990 onwards.

(d) and (e) New LPG connections are released in a phased manner throughout the country including Jaipur, depending upon the availability of LPG, new customer enrolment plan, waiting list, slack available with the distributors of the area and their viability. LPG is not an allocated product and no advance allocation is made.

[English]

#### Dabhol Power Project

142 SHRIMATI GEETA MUKHERJEE  
SHRI PINAKI MISRA

Will the PRIME MINISTER be pleased to state

(a) whether the Government have since approved and signed a counter-guarantee with regard to the Dabhol Power project, as per the revised terms of the agreement signed between the State Government of Maharashtra and the Enron Company,

(b) the main modifications and changes made in the original agreement under the revised terms,

(c) whether the Government propose to review the position again, and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR S VENUGOPALACHARI) (a) No, Sir

(b) Does not arise

(c) No, Sir

(d) Does not arise

[Translation]

#### I.V.R.I

143 SHRI SANTOSH KUMAR GANGWAR Will the Minister of AGRICULTURE be pleased to state

(a) whether Kurar project was started by Indian Veterinary Research Institute (IVRI), Bareilly